

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1691
TO BE ANSWERED ON 28.11.2019**

Minority Welfare Schemes

1691. SHRI ABDUL KHALEQUE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of projects taken up under various schemes for welfare of minorities during the last three years;
- (b) the details about the number of projects implemented so far;
- (c) the amount of money spent so far under various schemes in last three years;
- (d) the details and the number of projects undertaken in Assam, the State with the second highest minority population in the country; and
- (e) whether the Government intends to take up projects soon and if so, the details thereof?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) & (b) Ministry is implementing the following schemes / Programmes in the country including Assam, for the welfare & development of the six (6) centrally notified minority communities namely, Buddhists, Christians, Jains, Muslims, Sikhs and Parsis. These schemes / Programmes in brief are as under:-

- (1) Pre-Matric Scholarship Scheme: for upto class X.
- (2) Post-Matric Scholarship Scheme: for class XI to Ph.D.
- (3) Merit-cum-Means based Scholarship: Scheme for Professional and Technical Courses.
- (4) Maulana Azad National Fellowship: Fellowship for pursuing higher studies such as M.Phil and Ph.D as per UGC norms.

(5) Naya Savera: Free Coaching & Allied Scheme – The Scheme aims to provide free coaching to students/candidates belonging to minority communities for qualifying in entrance examinations of technical/ professional courses and Competitive examinations for recruitment to Group ‘A’ , ‘B’ and ‘C’ level.

(6) “Padho Pardes”: Scheme of Interest Subsidy on Educational Loans for Overseas Studies.

(7) Nai Udaan: Support to minority candidates clearing Prelims conducted by UPSC/SSC, State Public Service Commission (PSC) - The objective of the Scheme is to provide financial support to the minority community candidates clearing prelims conducted by Union Public Service Commission, Staff Selection Commission and State Public Service Commissions for preparation of their mains exams.

Support for candidates clearing Prelims conducted by UPSC, SSC, State Public Service Commission (PSC) etc.

(8) Jiyo Parsi: The scheme aims to contain the population decline of Parsis in India. A unique scheme that aims to contain population decline of Parsis in India.

(9) Nai Roshni: An exclusive scheme for Leadership Development of Women to in still confidence in them by providing knowledge, tools and techniques for interacting with Government systems, banks and intermediaries at all levels.

(10) Seekho Aur Kamao: A Placement linked skill development program.

(11) Nai Manzil: A scheme for formal school education & skilling of school dropouts.

(12) USTTAD: Scheme for upgrading Skills and Training in Traditional Arts/Crafts, organising of Hunar Haats for marketing of such arts and crafts.

(13) Hamari Dharohar: A scheme to preserve rich heritage of Indian Minority Communities under the overall concept of Indian Culture.

(14) Maulana Azad Education Foundation (MAEF) implements educational and employment oriented schemes.

(15) National Minorities Development and Finance Corporation (NMDFC) provides concessional loans to minorities for self- Employment and income generating ventures.

(16) Pradhan Mantri Jan Vikas Karyakaram (PMJVK): The Ministry has implemented Pradhan Mantri Jan Vikas Karyakram (PMJVK) earlier known as Multi-sectoral Development Programme (MsDP), a Centrally Sponsored Scheme, in identified Minority Concentration Areas(MCA) of the country with the objective of developing socio-economic assets and basic amenities in these areas to bring

them at par with other parts of the country. The area covered under PMJVK are 109 Minority Concentration District Headquarters (MCD Hqrs), 870 Minority Concentration Blocks (MCB). and 321 Minority Concentration Towns (MCT) and Cluster of Minority Concentration Villages (CoMCV) which are identified on the basis of proposal received from the States/UTs. In all 1300 Minority Concentration Areas have been identified spread over in 308 Districts of 32 States/UTs.

Under the PMJVK a total of 24943 units of different types of projects have been sanctioned in last 3 years and an amount of Rs. 2933.85 crore has been spent so far.

Projects like Residential Schools, New Schools, College Buildings, Student Hostels, Additional Class Rooms, Laboratory Rooms in Schools, Computer Rooms, Toilets, ITIs, Polytechnics, Skill Training Centres, Working Women Hostels, Hospitals, Health Centres, Anganwadi Centres, Drinking Water Projects, Common Service Centres, Sadbhav Mandaps, Market Sheds etc. as proposed by the State Govts/UT Administrations are sanctioned by the Govt. The details are available at <http://www.minorityaffairs.gov.in/empowered-committee-minutes>.

(c) The amount of money spent under various schemes during the last three years is Rs. 11041.47 crore.

(d) Projects relating to construction of Residential Schools-21, Common Service Centres / Sadbhav Mandaps-66, Hostels-02, Smart Classes-1682, Skill Development Centres-01, Market Sheds-31 have been sanctioned to State of Assam since 2017-18 under PMJVK.

(e) The PMJVK being a Centrally Sponsored Scheme, project proposals are received from the States/UTs as per the requirement and felt need of the identified Minority Concentration Area. The proposals received from the States/UTs are placed before the Empowered Committee (EC) on PMJVK. The meeting of the Empowered Committee is held on a regular basis and proposals as and when received from States/UTs are put up for consideration of the EC subject to fulfillment of all pre-requisites as per guidelines of the scheme.
